

DIVISION BENCH  
COURT - I

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/387(KB)2017  
IA(I.B.C)/151(KB)2021, IA(I.B.C)/584(KB)2022,  
IA(I.B.C)/983(KB)2021, IA(I.B.C)/933(KB)2023,  
IA(I.B.C)/771(KB)2021, IA(I.B.C)/881(KB)2021,  
IA(I.B.C)/58(KB)2022, IA(I.B.C)/521(KB)2021,  
IA(I.B.C)/636(KB)2021, IA(I.B.C)/703(KB)2021,  
IA(I.B.C)/563(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS ADHUNIK ALLOYS & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Aishwarya Rajyashree, Adv. : For Applicant in IA 933/2021  
Mr. Chandra Gupta Kamal, Adv. : For Respondent in IA 771/2021  
  
Mr. Victor Dutta, Adv. : For Respondent in IA 703/2021  
  
Mr. Aishwarya Rajyashree, Adv. : For Respondent in IA 151/2021  
Mr. Chandra Gupta Kamal, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **20/8/2024**.

**Satyajit Roy  
(Court Officer)**